

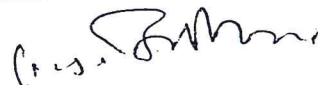
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/151/(IB)/CB/2018
NAME OF THE PETITIONER(S) : POPULAR AGENCIES
NAME OF THE RESPONDENT(S) : IRBAZ LEATHER PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. SAM BASATHASIVAN	O.C. Operating Director.	
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ORDER

Counsel for Applicant present. No representation on behalf of the Respondent. **The Registry** is directed to issue notice to the Corporate Debtor for causing his appearance. The Applicant is also directed to send a private notice to the Registered Office of the Corporate Debtor and file proof of service. Put up on **22.05.2018** at **10.30 A.M.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)